

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in  
Appeal No. 21 of 2013**

**Dated : 1<sup>st</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Narayanpur Power Co. Ltd. .... Review Petitioner(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,  
Sr. Adv.  
Mr. B.S.Prasad**

**Counsel for the Respondent(s): Mr. Raghavendra S. Srivatsa**

**ORDER**

We have heard the learned Senior Counsel appearing for the Appellant for some time.

Post the matter for further hearing on **29.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*